

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CONTEMPT PETITION NO.63/77/2020
IN
ORIGINAL APPLICATION NO.63/873/2017**

DATED THIS THE 12th DAY OF MARCH, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

1. SANJAY KUMAR S/o CHOTTU RAM, aged about 37 years Posted at Ruined fort Kangra H.P.R/o W.No:- 7, P.O. Ichhi, Kangra HP 176209.
2. RAMESH KUMAR S/o Sh. BRIJ LAL aged about 53 years Posted at Rock cut Temple Masroor, Kangra HP, R/o Village: Masroor, Thesil: Dehra, District: Kangra H.P. 176028.
3. ASHOK KUMAR S/O Sh. SADHU RAM aged about 46 years Posted at Ruined Fort Kangra H.P.R/o VPO Samela, Thesil Kangra H.P. 176001.
4. KULDEEP KUMAR S/o RANIA RAM aged about 42 years Posted at Katoch Palace, Tira Sujanpur, Kangra H.P. R/o W.No. 2, VPO: Baldhar Kangra H.P.176047.
5. DHANI RAM S/o MAKORA RAM aged about 49 years Posted at Ruined Fort Nurpur Kangra H.P. R/o Lather, Jawali, Kangra-HP 176205.
6. SURESH KUMAR S/o TEJ SINGH aged about 40 years Posted at Ruined Fort Kangra H.P. R/o Samela, Kangra HP 176001.
7. RAMESH KUMAR S/o RAI SINGH aged about 43 years posted at Ruined fort Kangra H.P. R/o Village Sanekha Badan, Dhaneti Bhuria, Nurpur, Kangra H.P.

All are Group D casual worker (NTS) (now Group C)

...Petitioners

(Advocate Shri Ashwani Verma – through video conference)

Vs.

1. Smt.V.Vidyavathi, IAS, Director General, office of the Director General Dharohar Bhawan, 24, Tilak Marg, New Delhi 110001.
(email Address:- dg.asi@gov.in; directorgeneralasi@gmail.com)
2. Sh. Zulfikar Ali, Superintending Archaeologist, office of the Superintending Archaeologist, Archaeological Survey of India, Bay 51-52 Sector 31-A Chandigarh-160030 having additional charge over office of the Superintending Archaeologist, Archaeological Survey of India, Shimla Circle, CGO Complex, Longwood, Shimla Himachal Pradesh-171001.
(email address:- circlecha.asi@gmail.com; circleshiai.asi@gov.in; circleshiai.asi@gmail.com)

....Respondents

(By Advocate Shri Sanjay Goyal, SCGSC – through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri Sanjay Goyal, learned Senior Central Government Standing Counsel, at the very outset, stated that this Tribunal while allowing the MA.No.305/2021 on 09.03.2021, has granted two months' more time to respondents to implement the order dated 07.12.2018 passed in OA.No.873/2017. He further stated that the respondents are in the process of implementation of the order passed by this Tribunal and, therefore, the present Contempt Petition does not survive.

2. The fact with regard to order dated 09.03.2021 passed by this Tribunal in

MA.No.305/2021 has not been disputed by Shri Ashwani Verma, learned counsel for the petitioners.

3. Accordingly, the Contempt Petition is disposed of as having been rendered infructuous.
4. However, the petitioners shall be at liberty to get the Contempt Petition revived in the eventuality of failure of the respondents to comply with the order dated 07.12.2018 passed by this Tribunal in OA.No.873/2017 within the extended period of two months.
5. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ps/